



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday, 7th October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2603/2022 B/O	KOUSHIK GHOSH @ TAPASH GHOSH Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA MS D DEVI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2611/2022 B/O	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Bail Appln./2612/2022 B/O	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	Bail Appln./2615/2022 B/O	KADER ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM MR S PRODHANI	PP, ASSAM
5	Bail Appln./2616/2022 B/O	MANNAN AND 17 ORS Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	PP, ASSAM
6	Bail Appln./2617/2022 B/O	ANURAG BORGHAIN Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
7	Bail Appln./2619/2022 B/O	RAHUL AMIN . Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./2620/2022 B/O	IMAM HOSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	PP, ASSAM
9	Bail Appln./2621/2022 B/O	SUMANT SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
10	Bail Appln./2622/2022 B/O	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
11	Bail Appln./2623/2022 B/O	AMIRUL ISLAM @ MD. AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

12	Bail Appln./2624/2022 B/O	RAJESH KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
13	Bail Appln./2625/2022 B/O	KULDIP DEV CHOUDHURY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
14	CrI.Rev.P./492/2022 FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM
15	CrI.Rev.P./504/2022 B/O, WITH OFFICE NOTE	TOKO TADH Versus THE STATE OF ARUNACHAL PRADESH AND ANR.	MR. S BISWAKARMA MR. K TAMA	GA, AP
16	CrI.Pet./961/2022 B/O	ANUP PODDAR @ ANUP KR PODDAR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N ALAM MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	CrI.Pet./1010/2022 B/O	ISLAMUDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR F KHAN M. GLORY	PP, ASSAM
18	CrI.Pet./1035/2022 B/O	DR. BIMAL HANSE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
19	AB/2943/2022 B/O	JAYNAL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR M PEGU	PP, ASSAM
20	AB/2944/2022 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MR L TASHI	PP, ASSAM
21	AB/2982/2022 B/O	AJIT KR SARKAR Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	PP, ASSAM
22	AB/2987/2022 B/O	ZIAUL ISLAM @ ZIARUL HOQUE Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
23	AB/2988/2022 B/O	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
24	AB/2989/2022 B/O	KIRAN DAS @ KANUJ DAS Versus THE STATE OF ASSAM	MR. P K BORDOLOI MR. S SHARMA	PP, ASSAM
25	AB/2990/2022 B/O	EMAN ALI @ MD. EMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
26	AB/2992/2022 B/O	APURBA KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR P H KONWAR	PP, ASSAM
27	AB/2993/2022 B/O	RANTO KR. BORAH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
28	AB/2994/2022 B/O	DIPANKAR SADHONIDAR @ SRI POBITRA SADHONIDAR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
29	WP(C)/6586/2022 B/O	LUIT PATHAK Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. S N TAMULI MS. S. DUTTA P DEKA	SC, EDU
30	WP(C)/6686/2022 B/O	SANJIB KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K RAY MR. I GOGOI MISS T DAS	SC, SEC. EDU.

31	WP(C)/6687/2022 B/O	HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. S B LASKAR	SC, P AND R.D. GA, ASSAM
32	WP(C)/6688/2022 B/O	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, ASSAM
33	WP(C)/6690/2022 B/O	MD. HABIBUR RAHMAN AND 14 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR D DEKA MR B KAUSHIK MR. S HAZARIKA	DY.S.G.I.
ADMISSION				
34	CrI.A./253/2022 B/O	AKHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/615/2022 in CrI.A./253/2022	AKHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./2057/2022 B/O	MD. IBRAHIM ALI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
36	Bail Appln./2058/2022 B/O	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
37	Bail Appln./2279/2022 FIXED	PULIN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	MR. B CHOWDHURY MR. F A HASSAN PP, ASSAM
38	Bail Appln./2383/2022 FIXED	MOKBUL ALI @ MAKBUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MD A WADUD	PP, ASSAM
39	Bail Appln./2417/2022 B/O	SULTAN ALI AHMED @ SULTAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR J I MONDAL MR J ISLAM	PP, ASSAM
40	Bail Appln./2582/2022 FIXED	ASHRAF ALI @ MD ASRAF ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
BAIL HEARING				
41	AB/2935/2022 FIXED	KHADIMUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
42	AB/2961/2022 FIXED	DIBYAJYOTI DEKA AND 2 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR S SARMA	02-09-2022	To	26-10-2022
3)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
4)	MR. D BANERJEE	25-09-2022	To	17-10-2022
5)	MR. J AHMED	19-10-2022	To	21-10-2022
6)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
7)	MR I AHMED	18-09-2022	To	31-10-2022
8)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
9)	MS. M DAS	19-10-2022	To	21-10-2022
10)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2626/2022 B/O	DHIREN DEKA Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	PP, ASSAM
2	Bail Appln./2627/2022 B/O	CHINTAN JAIN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR Z KAMAR MR D NANDI	SC, CBI
3	Bail Appln./2628/2022 B/O	ABDUL SAMAD @ MD. SAMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./2629/2022 B/O	SABIR ALI Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE H G DAISY	PP, ASSAM
5	Bail Appln./2630/2022 B/O	MANIRUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
6	Bail Appln./2631/2022 B/O	NUNGSANG MANEN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR P H KONWAR	PP, ASSAM
7	Bail Appln./2632/2022 B/O	MRINAL BAISHYA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
8	Bail Appln./2633/2022 B/O	RITUMANI KALITA AND ANR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./2635/2022 B/O	MD. MIZANUR @ MIZANUR RAHMAN @ MIZU Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
10	Bail Appln./2636/2022 B/O	MD. AMIR ALI Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
11	Bail Appln./2638/2022 B/O	CHIRAJ GOGOI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR	PP, ASSAM
12	Bail Appln./2639/2022 B/O	MOSLEM ALI @ MOSLEM UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM

13	Bail Appln./2640/2022 B/O	SHAHRUKH SAIFI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
MOTION				
14	Crl.Rev.P./496/2022 FIXED	SULEMAN HOQUE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
15	Crl.Pet./1041/2022 B/O	SANOWAR HUSSAIN Versus KAMALA KHATUN	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	
16	Crl.Pet./1042/2022 B/O	PRABIR CHANDRA PAUL @ BADAL PAUL Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	Crl.Pet./1043/2022 B/O	SAMSUL HOQUE @ MD. SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. K M HASSAN	PP, ASSAM
18	Crl.Pet./1044/2022 B/O	DR. STEPHEN MAVELY Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
19	AB/2995/2022 B/O	PULIN CH. BORAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	PP, ASSAM
20	AB/2996/2022 B/O	GUMIN DARUNG Versus THE STATE OF ARUNACHAL PRADESH	MR. A M BORA MR. V A CHOWDHURY	PP, A P
21	AB/2997/2022 B/O	RAJU ALI @ RAJIBUR HOQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
22	AB/2998/2022 B/O	ABDULLA AL FARUK MAZUMDER Versus THE STATE OF ASSAM	MR. N J DUTTA MR J H LASKAR	PP, ASSAM
23	AB/2999/2022 B/O	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
24	AB/3000/2022 B/O	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
25	AB/3001/2022 B/O	MD. SUWEJ FARHAT @ SUWEZ @ RONI Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
26	AB/3002/2022 B/O	BUBUL KALITA Versus THE STATE OF ASSAM	MR. A M BORA MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
27	WP(C)/6651/2022 B/O	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU
28	WP(C)/6653/2022 FIXED	ELIAS AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
29	WP(C)/6668/2022 B/O	M/S MEGA ELECTRICALS JV WITH PARTH ELECTRICALS AND ENGINEERING PVT. LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LTD. (AEGCL) AND 6 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	
30	WP(C)/6670/2022 B/O	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM
31	WP(C)/6689/2022 B/O	RITUL HUSSAIN Versus THE STATE OF ASSAM 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM

ADMISSION

32	RFA/34/2022 B/O WITH I.A.(Civil)/3076/2022 in RFA/34/2022	MADHURJYA BORBORA AND 2 ORS. Versus PURNANANDA BORA AND 6 ORS.	MR. R B PHOOKAN MR S KHOUND R SARMAH	
		MADHURJYA BORBORA AND 2 ORS. Versus PURNANANDA BORA AND 6 ORS.	MR. R B PHOOKAN MR S KHOUND R SARMAH	
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./2481/2022 FIXED	GRICH MOCHAHARI Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
34	Bail Appln./2546/2022 FIXED	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
35	Bail Appln./2548/2022 FIXED	SONU KUMAR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
36	Bail Appln./2551/2022 FIXED	NURJAHAN KHATUN Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
37	Bail Appln./2604/2022 FIXED	RANJIT MAHANTA @ RANJIT CH. MAHANTA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/2542/2022 B/O	TAJIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
39	AB/2639/2022 B/O	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
40	AB/2761/2022 B/O	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
41	AB/2871/2022 FIXED	PABITRA DAS @ PABITRA KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(CrI.)/609/2022 B/O in Bail Appln./351/2018	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM	MR Z KAMAR MR. B TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR S SARMA	02-09-2022	To	26-10-2022
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4)	MR. D BANERJEE	25-09-2022	To	17-10-2022
5)	MR. J AHMED	19-10-2022	To	21-10-2022
6)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
7)	MR I AHMED	18-09-2022	To	31-10-2022
8)	MR. R HUSSAIN	30-09-2022	To	27-10-2022
9)	MS. M DAS	19-10-2022	To	21-10-2022
10)	MS S CHAKRABORTY	19-10-2022	To	22-10-2022